

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 217**  
**(IB)-796(ND)2020**

**IN THE MATTER OF:**

**M/s. Burlington Finance**

...

**Applicant/Petitioner**

**Versus**

**M/s. Vipul Limited**

...

**Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 09.02.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**ORDER**

Renotify on 12.02.2021.



**—(T.S SINGH)  
COURT OFFICER**